

(e) if not, the details thereof; and

(f) if not, the reasons therefor;

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) As per study commissioned by the Medical Council of India, the cost of medical education per student ranges from Rs. 74,000 to Rs. 1.78 lakhs per annum at under-graduate level and Rs. 71,000 to Rs. 1.46 lakh per annum at post-graduate level in Government medical colleges. The fee being charged for these courses from the students is very nominal.

(c) The number of doctors in whose cases NOCs have been issued for going abroad for higher studies/residency/training during 1997 is 1529.

(d) to (f) The Central Council of Health and Family Welfare has resolved that rural posting for a specific period be made compulsory and a pre-requisite before admission to post-graduate courses.

Disturbed Areas

4912. SHRI MOHAN RAWALE :
SHRI RAMKRISHNA BABA PATIL :
SHRI GURUDAS KAMAT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received proposals/suggestions to bring Doda district and other higher reaches of the Jammu region under the Disturbed Areas Act to give adequate powers to the security forces to tackle terrorism and subversive activities; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No formal proposal has been received from the State Government in this regard, though a demand was raised for declaration of Doda district as disturbed area, during recent visit of Union Home Minister to State of Jammu & Kashmir.

A view in this regard would be taken on receipt of comments/views of various agencies including State Government.

[*Translation*]

Naxalite Activities

4913. SHRI BALIRAM KASHYAP : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the states affected by naxalite activities in the country;

(b) the details of such naxalite organisations alongwith the States and districts where they are active;

(c) whether it is a fact that due to inadequate police force these naxalites harass the villagers on the one hand and on the other police also harass the innocent villagers to get clue about naxalites;

(d) if so, the steps proposed to be taken by the Union Government to check such incident of harassments; and

(e) the time by which a final steps are likely to be taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The States affected by Naxalite activities are Andhra Pradesh, Bihar, Madhya Pradesh, Maharashtra and Orissa.

(b) Names and areas of operation of major organisations involved in extremism in various parts of the country are given in the table below:—

Name of Naxalite group	Area of operation
1	2
1. CPML-People's War Group	Parts of Andhra Pradesh, Madhya Pradesh, Maharashtra, Orissa, Karnataka and Tamil Nadu.
2. CMPL-Vinod Mishra	Parts of Bihar, Andhra Pradesh, Tamil Nadu, Orissa, West Bengal, Tripura, Assam and Uttar Pradesh.
3. Communist Organisation of India (Marxist-Leninist)	Parts of West Bengal, Bihar, Uttar Pradesh, Karnataka and Rajasthan.